

AS INTRODUCED IN LOK SABHA

**Bill No. 90 of 2019**

**THE CONSTITUTION (AMENDMENT) BILL, 2019**

By

SHRI GOPAL CHINAYYA SHETTY, M.P.

A

**BILL**

*further to amend the Constitution of India.*

BE it enacted by Parliament in the Seventieth Year of the Republic of India as follows:—

- |   |  |
|---|--|
| <b>1.</b> This Act may be called the Constitution (Amendment) Act, 2019.  | Short title.                           |
| <b>2.</b> In the Third Schedule to the Constitution, in Form III, under the heading 'B', after the words "I will faithfully discharge the duty upon which I am about to enter" the words<br>5    "Bharat Mata ki Jai." shall be inserted. | Amendment<br>of the Third<br>Schedule. |

#### STATEMENT OF OBJECTS AND REASONS

We are citizens of India and country is our motherland. We are born in this country and spend our entire lifetime in India. Just as a mother loves her children, the children should also give back the same affection to her. Similarly, the citizens of country should have love for their motherland in the same manner in which they love their mother.

Our nation is the largest democracy of world and the members elected from various fields represent the country in Parliament. Therefore, the members of Parliament should say “Bharat Mata Ki Jai” to show respect to their country after taking oath of membership so that more respect and affection can be developed for the country. The words “Bharat Mata Ki Jai” would define the love for nation in the citizens of the country.

Hence this Bill.

NEW DELHI;  
*June 11, 2019.*

GOPAL CHINAYYA SHETTY

*ANNEXURE*

EXTRACT FROM THE CONSTITUTION OF INDIA

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THIRD SCHEDULE

**Forms of Oaths or Affirmations**

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**III**

\* \* \* \* \*

**B**

Form of oath or affirmation to be made by a member of Parliament:—

"I, A. B., having been elected (or nominated) a member of the Council of States (or the House of the People) do swear in the name of God Solemnly affirm that I will bear true faith and allegiance to the Constitution of India as by law established, that I will uphold the sovereignty and integrity of India and that I will faithfully discharge the duty upon which I am about to enter."

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LOK SABHA

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(*Shri Gopal Chinayya Shetty, M.P.*)